previous grantees during 1932—41 and two were leased to him by the Anda-mans Administration during 1934 and 1935. The transfer of these coconut plantations to his sons and daughters was authorised by the Andamans i Administration in 1955.

(b) Such permission was sought and the grantees have been authorised to sell their interests in the plantations. Their ownership, however, continues to vest in the Government.

(c) There was no public demand for I resumption of these plantations. Only [a few individuals of Mithakhari I village applied in 1952 for allotment of one of the six plantations to a cooperative society which they proposed to form. Their request could not be considered at that time because the lease given to Haji Subhan Ali was to expire in 1958. In July, 1957, they again renewed this request. But then too it could not be considered because in 1955 a thirty year's lease had been given by the Chief Commissioner to the sons and daughters of Haji Subhan Ali.

सेंट्रल सेक्रेटेरिएट पुस्तकालय के लिये खरीदी गईं हिन्दी पुस्तकें

२३६. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि १९५६-५७ व १९५७-५८ में सेंट्रल सेक्रेटेरिएट पुस्तकालय में कितनी हिन्दी की पुस्तकें खरीदी गईं व इसके लिये स्वीकृत कुल धन राशि का कितना प्रतिशत इनका मूल्य था ?

|[HINDI BOOKS PURCHASED FOR THE CENTRAL SECRETARIAT LIBRARY

236. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to state the number of Hindi books purchased in the Central Secretariat Library in the years 1956-57 and 1957-58 and the cost of these books in terms of percentage of the total amount sanctioned for the purpose?]

शिक्षा मंत्री (डा० के० एल० श्रीमाली) :
१९५६-५७— ५१२ पुस्तकें, ५ प्रतिशत
१९५७-५८—१,४२१ पुस्तकें, ६ प्रतिशत

t[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): 1956-57—512-. books, 5 per cent.; 1957-58—1,421 books, 6 per cent.

पुनर्वास शाखा में लोअर डिवीज़न क्लर्कों को पदोन्नति करके उन्हें असिस्टेंट बनाया जाना

२३७. श्री नवाबसिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ दिन पूर्व वित्त मंत्रालय की पुनर्वास शाखा के कुछ हाई स्कूल पास लोअर डिवीज़न क्लर्कों की पदोन्नति कर के उन्हें असिस्टेंट बनाया गया है; यदि हां, तो क्या यह पदोन्नति सीनियौरिटी के आधार पर की गई है अथवा शिक्षा-योग्यता के आधार पर;

(ख) क्या संघ लोक सेवा आयोग द्वारा हाल ही में आयोजित असिस्टेंट ग्रेड परीक्षा में बैठने के लिये इन लोगों से कहा गया था; यदि हां, तो

(ग) कितने लोग इस परीक्षा में बैठे और कितने नहीं;

(घ) परीक्षा में बैठने वाले ऐसे लोगों में से कितने उत्तीर्ण हुए और कितने नहीं; और

(ङ) जो लोग इस परीक्षा में नहीं बैठे या जो फेल हो गये, क्या सरकार उन्हें उनकी पूर्व जगहों पर भेजने का विचार रखती है; यदि हां, तो इस पर कब तक अमल हो जायेगा ?

t[ ]English translation.

t [PROMOTION OF LOWER DIVISION CLERKS TO THE POSTS OF ASSISTANTS IN THE REHABILITATION DIVISION

237. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some time back some Lower Division Clerks with high school qualifications in the Rehabilitation Division of the Ministry of Finance have been made Assistants by promotions; if so, whether these promotions have been made on the basis of seniority or on the basis of educational qualifications;

(b) whether these persons were asked to appear in the Assistants' Grade Examination held recently by the Union Public Service Commission; if so,

(c) the number of persons who appeared in the Examination and the number of those who did not appear;

(d) out of such persons who appeared in the Examination, the number of those who qualified and the number of those who . did not qualify; and

(e) whether Government propose to revert such persons, who did not appear in the Examination or who failed to qualify in the Examination, to their original posts; if so, when this will come into effect?]

राजस्व तथा असैनिक व्यय मंत्री (श्री बी० गोपाला रेड्डी) : (क) सारे वित्त मंत्रालय के लिये एक सामान्य रोस्टर (सूची) है और इसी में से वरिष्ठता तथा योग्यता के आधार पर क्लर्कों की पदोन्नति की जाती है। सरासर पुनर्वास प्रभाग के लिये कोई पदोन्नति नहीं की गयी।

(ख) यह सवाल पैदा ही नहीं होता।

(ग) मंत्रीय लोक सेवा आयोग ने जनवरी, १९५८ में सहायकों के ग्रेड के लिये जो विभागीय परीक्षा ली थी, उसमें पुनर्वास प्रभाग में काम करने वाले ३ सहायक भी, जो मैट्रिक हैं, बैठे।

(घ) इस परीक्षा का परिणाम अभी निकला नहीं है।

(ङ) चूंकि यह परीक्षा ऐच्छिक थी तथा नियमित अस्थायी प्रतिष्ठान (इस्टेब्लिशमेंट) में सहायकों की नियुक्ति के लिये ली गयी थी, इसलिये यह सवाल पैदा नहीं होता।

t[THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI) : (a) Promotions are made on the basis of seniority-cwm-merit out of a common roster maintained for the Ministry of Finance as a whole. No promotions were made specifically for the Rehabilitation Division.

(b) Does not arise.

(c) Three Assistants working in the Rehabilitation Division who were Matriculates have appeared in the Departmental Assistants Grade Examination held by Union Public Service Commission in January, 1958.

(d) The results of the Examination have not yet been announced.

(e) Does not arise in view of the fact that the examination was optional and for appointment to the Regular-Temporary Establishment as Assistants.]

वेतनों में स्वेच्छा से कटौती

२३८. **श्री नवाब सिंह चौहान** : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५७-५८ से स्वेच्छा से वेतनों में कटौती कराने के कारण केन्द्रीय सरकार को अब तक कितनी बचत हुई है;

t[ ] English translation.